13.39 hrs.

## PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND THIRTY-FOURTH REPORT

PROF. NARAIN CHAND PARA-SHAR (Hamirpur): I present the Hundred and thirty-fourth Report of the Public Accounts Committee on exces ses over Voted Grants and Charged Appropriations as disclosed in the Appropriation Accounts (Civil), (Defence Services), (Railways) and (Posts and Telegraphs) for the years 1972-73 and action taken by Government on the recommendations contained in their Ninety-sixth Report.

13.40 hrs.

## RAILWAY CONVENTION COM-MITTEE

## THIRD REPORT

SHRI B. S. MURTHY (Amalapuram): Sir, I beg to present the Third Report of the Railway Convention Committee, 1973, on action taken by Government on the recommendations contained in the Second Report on the Railway Convention Committee, 1971.

13.41 hrs.

## BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 18th November 1974, will consist of:

- Consideration of any part discussed item of Government Business carried over from the Order Paper of today.
- (2) Consideration and passing of:
  - (i) The Indian Telegraph (Amendment) Bill, 1974 as passed by Rajya Sabha.

- (ii) The Rampur Raza Library Bill, 1974, as passed by Rajya Sabha.
- (iii) The Parliament (Prevention of Disqualification) Amendment Bill, 1973.
- (3) Discussion on the Resolution seeking disapproval of the Sick Textile Undertakings (Nationalisation) Ordinance, 1974 and consideration and passing of the Sick Textile Undertakings (Nationalisation) Bill, 1974.
- (4) Consideration and passing of the Disturbed Areas (Special Courts) Bill, 1972, as reported by the Joint Committee.
- (5) Discussion and voting on the Supplementary Demands for Grants (General) for 1974-75.
- (6) Consideration and passing of the following Bills as passed by Rajya Sabha:
  - (i) The Nation Cadet Corps (Amendment) Bill, 1974.
  - (ii) The Punjab Municipal (Chandigarh Amendment) Bill, 1974.
- (7) Discussion on the Resolution seeking disapproval of the Representation of the People (Amendment) Ordinance, 1974 and consideration and passing of the Representation of the People (Amendment) Bill, 1974.

MR. SPEAKER. So many names have been given to me. I will give one or two minutes each; not more than that.

SHRI S. M. BANERJEE (Kanpur): Sir, some of the Ministers should be present. It is strange. We are raising important questions and so. I request you to see that some more Ministers also should be present in the House